



* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CM(M) 1228/2023

M/S INKEL LIMITED

..... Petitioner

Through: Ms. Jyoti Mehra, Advocate.

versus

M/S TRIMASTER PVT LTD

..... Respondent

Through: Mr. Rahul Malhotra and Ms.

Shruti Gupta, Advocates.

CORAM:

JOINT REGISTRAR (JUDICIAL) BHAWANI SHARMA O R D E R

ORDER 26.09.2023

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File is placed before this Court vide order dated 03.08.2023 of the Hon'ble Court for completion of service of respondent.

Learned counsel for respondent enters appearance and seeks one week time to file vakalatnama. Heard. Allowed.

Put up on 10.10.2023.

BHAWANI SHARMA JOINT REGISTRAR (JUDICIAL)

SEPTEMBER 26, 2023/yo